

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 22.04.2022 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 113/2022 & IA No. 264 & 265/2022 Ramalingam & Associates	N.K. Hari Babu, Suspended Director Indowind Energy Ltd V Export – Import Bank of India & Anr	Ramalingam & Associates	
2.	Comp App (AT)(CH)(Ins) No. 119/2022 & IA No. 284/2022	S.Kiran, Erstwhile Director of Muhlenbau Equipments P Ltd V Dynamic Engineers Limited & Anr	K. Jayasudha	
3.	Comp App (AT)(CH)(Ins) No. 120/2022	L.Padmanabha Chari V Prateek Apparels Pvt Ltd	S.P.Muralikrishnan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT)(CH)(Ins) No. 332/2021 & IA No. 686,687,688 & 689/2021	JSW Energy Ltd V Udayaraj Patwardhan & 2 Ors	Edward James	
5.	Comp. App (AT)(CH)(Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) V TAQA India Power Ventures Ltd	Hema Srinivasan N. Umayaparvathi	P. Giridharan
6.	Comp App (AT)(CH)(Ins) No. 347/2021 IA No. 719,720,721 & 722/2021	Central Board of Trustees V Rajendran PR, RP	K. Ramu R. Vishnu	
7.	Comp App (AT)(CH)(Ins) No. 5/2022 & IA No. 12,13,14 & 15/2022	The Regional Provident Fund Commissioner – II & Anr V Merchem Ltd	K. Ramu R. vishnu	
8.	TA No. 70/2021(Comp App (AT) No. 220/2020)	360 Realtors LLP V GM Infiniti Dwelling (India) P Ltd	Vaibhav Mahajan Srishti Girdhar	SP Singh Chawla
9.	Comp App (AT)(CH)(Ins) No. 81/2022 & IA No. 163/2022	J.Manivannan V	Rohan Rajasekaran	Y.Suryanarayanan
<b>WITH</b>				
10.	Comp App (AT)(CH)(Ins) No. 84/2022 & IA No. 167of 2022 <b>(With Defect)</b>	Koneru Subbiah Chowdry V J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayan	

**For Hearing**

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	Bijoy P. Pulipra R1 Pradeep Joy
12.	Comp.App (AT)(CH)(Ins) No. 209/2021 & IA No. 419 & 536/2021	Ganapathi Reddy & Anr V Bhrugesh Ramchandra Amin & 2 ors <b>With</b>	Ulaganathan & Kannan	R. Sivaraman R2 Pranava R1 (vakalat not filed) R3 Served on 24/09/2021
13.	Comp.App (AT)(CH)(Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhrugesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
14.	Comp. App (AT)(CH)(Ins) No.40/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1- R3 (Vakalat not filed)
15.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	Vidiyalakshmi Vipin R1 Mummaneni Vazra Laxmi R2 (Vakalat not filed)

**03:30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan & Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

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**By the order of Hon'ble Member (J)****(Chennai Bench)****For Assistance,****1.Dy.Registrar - PH No. : 044-2888 0500****CELL : 99402 25692****2.Court Officer - PH No. : 044-2888 0450****CELL : 7358522534**